

**Statement**

*Details of cases registered under protection of children from sexual offences under POCSO act during the last three years in NE Region*

Sl. No.	State	2014	2015	2016
1.	Arunachal Pradesh	56	54	59
2.	Assam	506	819	821
3.	Manipur	50	43	43
4.	Meghalaya	118	167	151
5.	Mizoram	165	169	167
6.	Nagaland	17	15	27
7.	Sikkim	70	55	92
8.	Tripura	245	133	156

Source: Crime in India\*

\*NCRB Data

**Social and economic support to women in distress**

†3006. MS. SAROJ PANDEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether any scheme has been formulated to provide medical care, food, shelter, clothing to the women living in distress due to not getting social and economic support; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The Ministry implements the Swadhar Greh Scheme with effect from 01.01.2016 by merging two previous schemes viz. 'Swadhar' and 'Short Stay Homes' which covers the entire country. The Swadhar Greh Scheme targets women living in difficult circumstances without social and economic support like deserted women and women survivors of natural disaster who have been rendered homeless, trafficked women/girls, women victims of terrorist violence, mentally challenged women/girls who are without support and women with HIV/AIDS deserted by family. These women are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health services as well as economic and social security for them along with facilitating their emotional and economic rehabilitation into the society.

† Original notice of the question was received in Hindi.